



OFFICE OF ASSTT. STATE TAX COMMISSIONER

Taluka Seva sadan, 2nd Floor, Station Plot, Gondal-360311

NO:- STO-3/UNIT-94/GONDAL/2021-22/NO. 593

Wednesday, 7 July, 2021

To
The Liquidator,

Atul Mittal

174, BALCO Apartments, Plot No. 58
IP Extn., Patparganj, Delhi-110092

E-mail- avadh.ipamittal@gmail.com

Respected Sir,

SUB- Submission of proof of claim in respect of the liquidation of Avadh Fibers Private Limited (TIN -24092703233) under the insolvency and bankruptcy code-2016. Submission for proof of claim .

With reference to above mentioned subject I am writing to inform you that as you have been appointed as liquidator for Avadh Fibers Private Limited (TIN -24092703233) has pending tax liability of total Rs. Rs. 53533111/- towards commercial tax department.

As per section 48 of Gujarat value added tax act -2003 kindly inform us regarding proceedings held by you regarding this matter "form -C "under the insolvency and bankruptcy board of India (insolvency resolution process for corporate person) regulation, 2016 and proof regarding debts are enclosed herewith.

Thanking you,

Yours faithfully,

(K.M.PANDAV)

STATE TAX OFFICER-(3) , UNIT-94, GONDAL

Enclosure

1. Assessment order and demand notice

SCHEDULE II
FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Tuesday, 6 July, 2021

To
The Liquidator,
Atul Mittal

174, BALCO Apartments, Plot No. 58
IP Extn., Patparganj, Delhi-110092

E-mail- avadh.ipamittal@gmail.com

From
K M Pandav, State Tax Officer -3
Office of Assistant Commissioner of State Tax, Gondal unit -94

Subject: Submission of proof of claim in respect of the liquidation of Avadh Fibers Private Limited (TIN -24092703233) under the insolvency and bankruptcy code-2016. Submission for proof of claim .

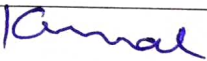
Madam/Sir,

STATE TAX DEPARTMENT hereby submits this proof of claim in respect of the liquidation of Avadh Fibers Private Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	STATE TAX DEPARTMENT
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	STATE TAX OFFICER-3 Office of assistant commissioner of state tax , Gondal unit -94 GONDAL TALUKA SEVA SADAN 2 ND FLOOR NR. RAILWAY STATION. GONDAL -360311 PH- 02825-220767 EMAIL- STO3GONDAL-RJI1-GSTN@GUJARAT.GOV.IN MOBILE-9727548281
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	Assessment of year 2015-16 Rs.53533111
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	ASSESSMENT DONE BY COMMERCIAL TAX DEPARTMENT
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NO APPEAL HAS BEEN FILED BY THE DEALER
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	ASSESSMENT FOR THE YEAR 2015-16 HAS BEEN DONE BY THE COMMERCIAL TAX DEPARTMENT AND DEMAND

		RAISED FOR NON FULFILMENT OF PROCEDURES OR PROVISIONS OF THE ACT.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NA
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NA
8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES / NO yes
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA

10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	SBI VAT COMMERCIAL TAX DEPARTMENT(TREASURY HEAD-0040)
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i) Assessment order (ii) Demand notice (iii)

Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)	
Name in BLOCK LETTERS K M PANDAV	
Position with or in relation to creditor STATE TAX OFFICER-3	STATE TAX OFFICER-3 UNIT-94, GONDAL
Address of person signing Office of Assistant Commissioner of State Tax, Unit-24, 2 nd floor, Taluka Seva Sadan , near railway station ,Gondal-360311	

AFFIDAVIT

I, Mr. K M Pandav, STO_3, currently residing at Gondal, do solemnly affirm and state as follows:
Avadh Fibers Private Limited (TIN -24092703233), the corporate debtor was, at the liquidation commencement date, being the 5th april 2021 . . ., actually indebted to commercial tax department in the sum of Rs. RS. 53533111

1. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: assessment order and demand notice for the year 2015-2016 under VAT and CST act.
2. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
3. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

Solemnly, affirmed at _____ Gondal on 07 _____ day, the Wednesday ___ day
of July 20 21

Before me,

Notary / Oath Commissioner

Kemal
ASST. COMMI. OF STATE TAX
UNIT-94, GONDAL



Kemal
Deponent's signature
STATE TAX OFFICER-3
UNIT-94, GONDAL

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para_ to _ of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.
Verified at Gondal on this Wednesday, 7 July, 2021

Kemal
Deponent's signature
STATE TAX OFFICER-3
UNIT-94, GONDAL

CALCULATION OF TAX DUES - AVADH FIBERS PVT. LTD. - TIN NO - 24092703233

Sr.No.	YEAR	ACT	TAX DUES	PAID	NET TAX DUES	INTEREST@ 18% PER ANUM	TOTAL	FROM	TO	DAYS
1	2015/16	VAT	46358850	0	46358850	1714642	48073492	23/04/2021	07/07/2021	75
2	2015/16	CST	5289452	0	5289452	195637	5485089	23/04/2021	07/07/2021	75
		TOTAL	51648302	0	51648302	1910280	53558582			


 STATE TAX OFFICER-3
 UNIT-94, GONDAL